

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 42 of 2026 (WZ)**

Suo Motu Proceedings Regarding Persistent Failure in Timely and Proper Removal of Municipal Solid Waste by Pune Cantonment Board.

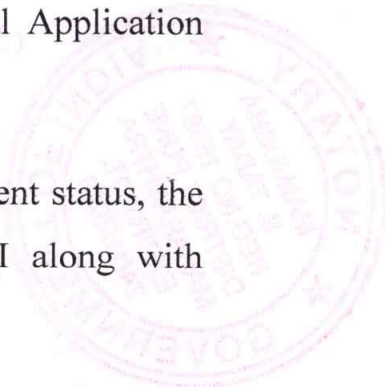
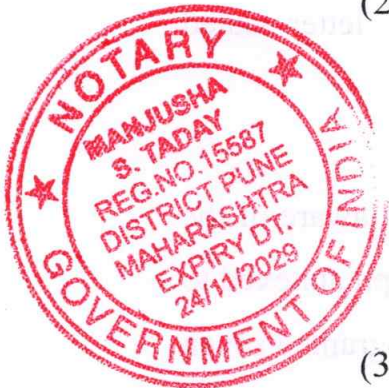
V/s

CEO Pune Cantonment Board & Anr. Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 2**

I, Navanath Awatade, aged: Adult, Occupation – Service, the Sub- Regional Officer of the Maharashtra Pollution Control Board at Pune II, having office address at 2rd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I am filing this Affidavit in compliance of the Order dated 21/04/2026 passed by this Hon'ble NGT.
- (2) I say and submit that the present Suo Moto Application regarding persistent failure in timely and proper removal of municipal solid waste by the Pune Cantonment Board was registered by this Hon'ble NGT as an Original Application bearing No.42/2026.
- (3) I say and submit that in order to verify the present status, the Official of the Respondent-MPCB at Pune II along with



Representative of the Pune Cantonment Board, have visited the site on 28/04/2026 and observed as follows.

- I. As informed by the representative of the Pune Cantonment Board comes under Defence Authority.
- II. During visit two numbers of Garbage buckets are observed at site partly filled with plastic bottles, plastic material, Parts of trees/ plants and leaves etc. Some burnt papers with ash are also observed laid down near trees and Garbage buckets.
- III. The surrounding area is observed to have heavy plantation with large trees. A copy of Visit report along with Photographs dated 28/04/2026 is attached as **Annexure -I**

- (4) I say and submit that the Respondent MPC Board has issued a letter dated 29/04/2026 to the Chief Officer, Pune Cantonment Board and SSO cantonment, Station cell (HQ, DM &G Sub Area) for non-compliance of the Solid Waste Management Rule 2016. A copy of the letter dated 29/04/2026 is attached as **Annexure -II**

- (5) I say and submit that Respondent MPCB is not aware of the timeline of the dumping shown in the photograph annexed to the Suo Motu OA. The Respondent MPCB has granted seven days time to the Pune Cantonment Board to submit a report





and provide details as to since when the dumping has been taking place.

(6) Hence this Affidavit.

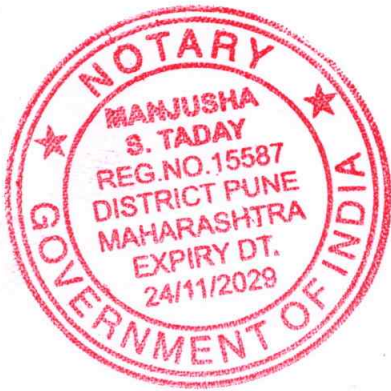
Solemnly affirmed on this 29th day of April, 2026 at Pune.

I know the affiant,

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2.

ADVOCATE

Navanath Awatade
(Navanath Awatade)
Sub-Regional Officer-Pune-II



BEFORE ME

Ms. Taday

**MANJUSHA S. TADAY
ADVOCATE & NOTARY
GOVT. OF INDIA**

29 APR 2026





महाराष्ट्र प्रदूषण नियंत्रण मंडळ
MAHARASHTRA POLLUTION CONTROL BOARD

उप प्रादेशिक कार्यालय, पुणे-२ / Sub Regional Office, Pune-2

२ रा मजला, जोग सेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे-411 003
2nd Floor, Jog Centre, Pune-Mumbai Road, Wakadewadi,
Pune-411 003

दूरध्वनी / Tel: 9423632901

Annexure- I



LIFE
Lifestyle for
Environment



संकेतस्थळ / Website: www.mpcb.gov.in

-: Visit Report :-

Dtd. 28.04.2026

Name & address of Project : Pune Cantonment Board Pune (6, Queens Garden Camp).
Golibar Maidan Pune
Mail ID : ceopunecantt@gmail.com
Consent person : Pramod Kadam
Contact no. : 7276208934

Observations:

Visit is carried out in compliance of MSW of Pune Cantonment Board. And complaint from NGT Court. Visited 6, Queens Garden Camp Area Pune- 411001 on 28.04.2026 and following are the observations during the visit.

1. Representative of Pune Cantonment Board Mr. Pramod Kadam was available during the visit to deliver the information.
2. Google location of the site is Lat. 18.528431 and Long. 73.882272.
3. As per information given by the PCB representative the area comes under Defence Authority. And PCB had issued a letter dated 23.04.2026 to SSO Cantt, Station Cell, HQ, DM & G Sub Area , Pune 411001 regarding the complaint regarding non clearance of Garbage from 6, Queens Garden.
4. During visit two numbers of Garbage buckets are observed at site partly filled with plastic bottles, plastic material, Parts of trees/ plants and leaves etc. Some burnt papers with ash are also observed laid down near trees and Garbage buckets.
5. The surrounding area is observed heavy [plantation with large trees

Varsha Kadam.
Field Officer,
Sub Regional Office
M.P.C. Pune- II

Photographs



29
Photographs



**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694
Fax No. 020-25811701
e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



Jog Centre, 3rd Floor,
Wakdevadi,
Old-Pune Mumbai Road,
Pune- 411003

"Your Service is our Duty"

MPCB/ROP/ 260429-FIS-0126

Date 29/09/2026

To,

(1) Chief Officer,
Pune Cantonment Board,
Pune.

(2) SSO Cantt,
Station Cell,
HQ, DM & G Sub Area, Pune
Pune- 411001.

Sub: Non-Compliance of Solid Waste Management Rules 2016.

Ref: 1) Visit of the Board officials MSW disposal site on 28/4/2026
2) Proposal for legal action submitted by Sub Regional Officer, Pune-II
vide no. 290426007, Dtd. 29/4/2026.

AND WHEREAS, it is obligatory on the part of every local body, operator of the facility or any other agency responsible for processing and disposal of solid waste, to comply with the provisions of the Solid Waste Management Rules, 2016. AND WHEREAS, It is obligatory on your part to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on your own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the State / Central Pollution Control Board.

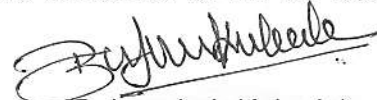
AND WHEREAS, it is obligatory on your part to collect, segregate and dispose of scientifically at authorized site of the MSW generated from your area.

AND WHEREAS, Hon'ble NGT Matter in OA 42/2026 the Board official visited the site at 6, Queens Garden Camp Area Pune on 28/4/2026 and observed that, you have not provided proper collection, segregation and treatment with scientific disposal facility, two numbers of Garbage buckets were observed at site partly filled with plastic bottles, plastic material, Parts of trees/ plants and leaves etc. and some burnt papers with ash were also observed laid down near trees and Garbage Buckets and not carried out cleaning regularly.

AND WHEREAS, it has been observed that, you have failed to comply with the provisions of the Solid Waste (Management) Rules, 2016. NOW THEREFORE, you are being issue non-compliance letter to comply with the provisions of the Solid Waste Management Rules, 2016.

You shall submit your action taken report and reply to this non-compliance letter within a period of 07 days, failing which, Board will proceed for further legal action without giving you further notice / opportunity, which please note.

For and on behalf of M.P.C. Board



(Babasaheb Kukade)

Regional Officer, Pune

Copy Submitted for information to :-

- 1) Joint Director (WPC), M.P.C. Board, Mumbai.
- 2) Regional Officer (HQ), M.P.C. Board, Mumbai.
- 3) Law & Policy Div. M.P.C. Board Mumbai.

Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-II :- You are directed to serve this letter and keep the follow up and report the compliance from time to time.